

ITEM NO.12                      Court 3 (Video Conferencing)                      SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).956/2020

FIROZ IQBAL KHAN

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(WITH IA No. 91135/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 93533/2020 - CLARIFICATION/DIRECTION, IA No. 96666/2020 - EARLY HEARING APPLICATION, IA No. 94614/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 91134/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 94600/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 94685/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 98416/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 90944/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 93535/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 94668/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 92913/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 91171/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 91136/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 105261/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 92885/2020 - INITIATING CONTEMPT PROCEEDINGS, IA No. 95066/2020 - INTERVENTION APPLICATION, IA No. 96664/2020 - INTERVENTION APPLICATION, IA No. 94643/2020 - INTERVENTION APPLICATION, IA No. 96369/2020 - INTERVENTION APPLICATION, IA No. 94633/2020 - INTERVENTION APPLICATION, IA No. 95678/2020 - INTERVENTION APPLICATION, IA No. 108087/2020 - INTERVENTION APPLICATION, IA No. 95675/2020 - INTERVENTION APPLICATION, IA No. 94683/2020 - INTERVENTION/IMPLEADMENT, IA No. 98414/2020 - INTERVENTION/IMPLEADMENT, IA No. 94667/2020 - INTERVENTION/IMPLEADMENT, IA No. 94621/2020 - INTERVENTION/IMPLEADMENT, IA No. 105260/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 09-12-2020 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD  
HON'BLE MS. JUSTICE INDU MALHOTRA  
HON'BLE MS. JUSTICE INDIRA BANERJEE

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Mr. Abhishek Yadav, AOR

**UPON hearing the counsel the Court made the following  
O R D E R**

List the petition on 2 March 2021.

**(SANJAY KUMAR-I)  
AR-CUM-PS**

**(SAROJ KUMARI GAUR)  
COURT MASTER**